NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 9/2016 & 14/2016 with TP No. 131/397-398/NCLT/AHM/2016 (New) CP No. 60/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

Name of the Company:

Mourad M. Fahim & Anr.

V/s.

MG Well Solutions Project International Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Karan Sanghani (for M.R. Bratt deco)

Alvocate for the original Reformers

- Sushma Nagaraj NB Converse Low Ll

Adustate for Respondent Nos.

Lushna Nagary

Learned Advocate Mr. Karan Sanghi i/b M.R. Bhatt & Co. present for the Original Petitioner. Learned Advocate Ms. Sushma Nagaraj i/b Converse Law LLP present for Respondent No. 1 to 6.

At request of Petitioner Counsel and Respondent Counsel on the ground that Settlement talks are in progress

List the Matter on 03.08.2017

MEMBER JUDICIAL

Dated this the 5th day of May, 2017.